

proposal for financial assistance, time taken in finalization of criteria for identification of NFSA beneficiaries from the erstwhile TPDS beneficiaries and practical problems faced during implementation of the project.

(c) During the last three years an amount of ₹45.52 crore has been released as central share of funds to the State Government of Uttar Pradesh under End-to-end Computerization scheme and an amount of ₹ 29.07 crores has been utilized by the State Government. The Component-I of scheme comprises activities namely digitization of ration cards/beneficiaries and other data bases, computerization of supply chain management, setting up of transparency portals and grievance redressal mechanisms. As per the information, in UP transparency portal has been setup and digitization of ration cards/beneficiaries' database, online allocation upto FPS level, Toll free/online grievance have been completed in all districts. However, computerization of supply chain has not been implemented.

(d) The Direct Benefit transfer (DBT) for foodgrains has been implemented on pilot basis only in 3 UTs *i.e.* Chandigarh and Puducherry and partially in Dadra and Nagar Haveli. During the month of April, 2016 the payments have been made in 1,92,947 cases through Aadhaar based against the total 2,02,927 households.

Opening of ration shops in all wards of a Panchayat

†730. SHRI RAM NATH THAKUR: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that Government provides benefits in favour of the beneficiary through the Public Distribution System (PDS), if so, the details thereof; and

(b) whether it is also a fact that Government has taken a decision to open ration shops in all the wards of a Panchayat, if so, the number of Panchayats in Bihar in which this decision has been implemented, the details thereof?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN): (a) The Government has enacted National Food Security Act, 2013 (NFSA) which *inter alia* entitles upto 75% of the rural population and upto 50% of the urban population to receive foodgrains at subsidised prices under Targeted Public Distribution System (TPDS), thus covering about two thirds of the population (about 81.35 crore persons) of the country. The eligible households covered under the Act comprise of Antyodaya Anna Yojana (AAY) households and Priority Households

†Original notice of the question was received in Hindi.

(PHH). The Act provides for 5 kg of foodgrains per person per month to PHH and 35 kg per family per month to AAY households at subsidized prices of ₹ 3/2/1 for rice, wheat and coarse grains respectively.

(b) Targeted Public Distribution System (TPDS) is operated under the joint responsibility of the Central and the State/Union Territory (UT) Governments wherein operational responsibilities including the issuance of licenses to the Fair Price Shops (FPSs) rest with the concerned State/UT Governments. As per clause 9 of TPDS (Control) Order, 2015, the license of FPS shall be issued by State Government and preference shall be accorded to public institutions or public bodies such as panchayats, self help groups, cooperative societies in licensing of fair price shops and management of fair price shops by women or their collectives. Besides the State Government shall ensure that the number of ration card holders attached to a fair price shop are reasonable, the fair price shop is so located that the consumer or ration card holder does not have to face difficulty to reach the fair price shop and that proper coverage is ensured in hilly, desert, tribal and such other areas difficult to access. As reported by States/UTs a Statement indicating State-wise total number of FPSs and State-wise FPSs being run by various groups *viz.* Women's Self Help Group, Village Panchayats, Urban Local bodies, Self Help Groups, Cooperatives are given in the Statement-I and II, respectively.

Statement-I

State-wise total Fair Price Shops

(As on 21.04.2016)

Sl. No.	State/UT	Total No. of Fair Price Shops
1.	Andaman and Nicobar Islands	509
2.	Andhra Pradesh	28,942
3.	Arunachal Pradesh	1,569
4.	Assam	40,510
5.	Bihar	42,117
6.	Chandigarh	Direct cash transfer
7.	Chhattisgarh	12,352
8.	Dadra and Nagar Haveli	62
9.	Daman and Diu	51
10.	Delhi	2,519

Sl. No.	State/UT	Total No. of Fair Price Shops
11.	Goa	453
12.	Gujarat	17,266
13.	Haryana	9,478
14.	Himachal Pradesh	4,859
15.	Jammu and Kashmir	5,970
16.	Jharkhand	24,186
17.	Karnataka	20,828
18.	Kerala	14,335
19.	Lakshadweep	39
20.	Madhya Pradesh	22,430
21.	Maharashtra	51,596
22.	Manipur	2,052
23.	Meghalaya	4,474
24.	Mizoram	1,223
25.	Nagaland	1,691
26.	Odisha	16,050
27.	Puducherry	Direct cash transfer
28.	Punjab	17,815
29.	Rajasthan	26,912
30.	Sikkim	1,409
31.	Tamil Nadu	34,577
32.	Telangana	17,159
33.	Tripura	1,793
34.	Uttar Pradesh	77,440
35.	Uttarakhand	9,158
36.	West Bengal	20,278
TOTAL		532,102

Statement-II

Number of FPSs under TPDS being run by various groups viz. Women's Self Help Group, Village Panchayats, Urban Local bodies, Self Help Groups, Cooperatives in the States/UTs

(Updated upto 31.12.2015)

Sl. No.	Name of the State	Women's Self Help Groups	Village Panchayats	Urban Local bodies	Self Help Groups	Co-operatives	Total
1.	Andhra Pradesh	0	0	0	0	558	558
2.	Arunachal Pradesh	6	89	123	2	178	398
3.	Assam	0	0	0	0	37	37
4.	Bihar	0	0	0	301	4403	4704
5.	Chhattisgarh	3140	4457	40	0	4541	12178
6.	Delhi	0	0	0	0	2	2
7.	Goa	0	0	0	0	125	125
8.	Gujarat	128	4	0	95	3297	3524
9.	Haryana	106	0	0	0	18	124
10.	Himachal Pradesh	6	37	0	0	3201	3244
11.	Jammu and Kashmir	0	0	0	0	17	17
12.	Jharkand	10145	0	0	0	184	10329
13.	Karnataka	32	0	0	0	9003	9035
14.	Kerala	687	0	0	2	373	1062
15.	Madhya Pradesh	0	0	0	0	22422	22422
16.	Maharashtra	2789	88	536	0	7931	11344

17.	Manipur*						
18.	Meghalaya	0	0	0	95	34	129
19.	Mizoram	0	0	0	0	0	0
20.	Nagaland	0	1405	0	0	1	1406
21.	Odisha	6511	4287	9	699	642	12148
22.	Punjab	225	0	0	8	1011	1244
23.	Rajasthan	0	0	0	0	2761	2761
24.	Sikkim	340	2	0	0	118	460
25.	Tamil Nadu ^	531	0	0	0	33616	34147
26.	Telangana	0	0	0	0	156	156
27.	Tripura	0	0	0	44	241	285
28.	Uttar Pradesh	0	0	0	0	2326	2326
29.	Uttarakhand*						
30.	West Bengal	3	0	0	3	878	884
31.	Andaman and Nicobar Islands	0	0	0	0	41	41
32.	Chandigarh	5	1	0	0	0	6
33.	Dadra and Nagar Haveli	1	1	0	1	31	34
34.	Daman and Diu	0	0	0	0	30	30
35.	Lakshadweep	0	0	0	0	39	39
36.	Puducherry	4	0	0	1	480	485
TOTAL		24659	10371	708	1251	98695	135684

* - Not Reported. ^ Co-operative & TNCSC.

Written Answers to

[29 April, 2016]

Unstarred Questions

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